

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 75 of 2012 &  
IA No. 145 of 2012**

**Dated : 3<sup>rd</sup> December, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Solar Energy Society of India  
Versus**

**....Appellant (s)**

**Gujarat Electricity Regulatory Commission  
& Ors.**

**... Respondent (s)**

Counsel for the Appellant (s) : Mr. Vikas Singh, Sr. Adv.  
Ms. Ambica Garg

Counsel for the Respondent (s) : Mr. Sanjay Sen  
Ms. Shikha Ohri with  
Mr. S.R. Pandey (Rep.) for R.1  
Mr. M.G. Ramachandran,  
Ms. Swapna Seshadri for R.2

**ORDER**

The learned counsel for the Respondent No.2 is filing a note after serving copy on the other side.

The learned counsel for the Commission has argued the matter for some time.

For making further submissions, Post the matter on

**02.01.2013.**

**(Rakesh Nath)  
Technical Member  
ts/vs**

**(Justice M. Karpaga Vinayagam)  
Chairperson**